

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5552 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Raj Kumar Sharma Vs. Ram Phal Bharadwaj & Anr.	Vishal Goyal
2.	I.A. No. 5553 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Partha Sarathy Sarkar Vs. Atul Mittal	Anita Thakur
3.	I.A. No. 5554 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	UV & W Products Private Limited Vs. Pramod Kumar Misra, Liquidator of Venus Garments (India) Limited & Ors.	Vaibhav Sharma
4.	I.A. No. 5646 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Namita Kapoor & Anr. Vs. Pramod Kumar Sharma	Himanshu Harbola
5.	I.A. No. 5647 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	JM Financial Asset Reconstruction Company Limited (Assignee of Equitas Small Finance Bank Ltd.) Vs. H.P. Trading Co. & Anr.	KS Mahadevan
6.	I.A. No. 5649 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	NRS Projects Private Limited. Vs. Omshivaay Builders LLP	Arjun Sheth

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Assistant Registrar**